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Title: Introduction of the Constitution (One Hundred and Sixteenth Amendment) Bill, 2011 (Insertion of a new Part XIVB).

MR. CHAIRMAN: The House will now take up Item No.22 B.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI V. NARAYANASAMY: I introduce the Bill.

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